19,20

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 78/2017 in T.P. No. 43/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 296/2016 with C.A. No. 122/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

Leo Coats (India) Pvt Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 NAVIN PAHULA

ADV

PETITIONER

Masha

2

<u>ORDER</u>

Learned Advocate Mr. Navin Pahwa present for Petitioner.

IA 148/2017 is allowed.

Time granted to petitioner company to comply with the directions given in the order dated 24.04.2017.

List the matter on 01.08.2017 along with pending IA's.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 30th day of May, 2017.